

construction at Kandla and Mangalore which are expected to be commissioned in October, 1996. With this, the availability of LPG shall be increased through enhanced imports. New bottling plants and more LPG distributorships are being opened by Government Oil Companies to cater to higher demand. The entire waiting list is expected to be cleared by 2001 A.D...

[English]

#### Implementation of Projects

1638. DR. KRUPASINDHU BHOI : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the pace of progress in the country has become very slow due to the delay in the implementation of different projects;

(b) if so, whether Government have felt the need to streamline the procedure in order to reduce the delay in clearing these projects; and

(c) if so, the details of the steps taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Delay in the project implementation is one of the reasons which have been affecting the pace of progress in the economic development of the country.

(b) Government has taken certain steps to streamline the procedures to reduce the delay in implementation of projects.

(c) The details of the steps being taken to reduce delay in the implementation of projects is enclosed in the Statement.

#### STATEMENT

*Steps taken by the Government to streamline for preparing the original estimates and implementation of Projects*

- (i) Two-stage project approval to ensure adequate preparation, environmental and other clearances and infrastructure planning at stage-I before a project is finally approved for implementation at stage-II.
- (ii) Intensive monitoring of projects at various levels. This enables the monitoring agencies to identify constraints and help the management in taking remedial measures.
- (iii) In-depth critical review of the progress by the project authorities and Administrative Ministries.
- (iv) Setting up of Task Force/Empowered Committees for speedy finalisation of contract

packages, solving land acquisition and other problems.

(v) close follow up by the Department of Programme Implementation, concerned administrative Ministries and project authorities with the State Government, equipment suppliers, contractors, consultants and other concerned agencies to minimise delays.

(vi) Inter-ministrial coordination and interaction.

(vii) emphasis on preparation of realistic project implementation plan.

(viii) Review by the Committee of Secretaries of the specific project facing constraints.

#### Solar Power Programme

1639. SHRI SOUMYA RANJAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to launch commercialisation of solar power programme in the country at a large scale; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). A large scale Integrated Solar Combined Cycle (ISCC) Power Project is proposed to be set up in Rajasthan which will include a 35 MW Solar Thermal Power Plant. Global Environmental Facility (GEF) has accorded 'in principle' approval to provide grant assistance of US\$ 45 million towards the incremental cost of the solar power component. In response to a Request for Proposals (RFP) issued by the Government of Rajasthan, Letters of Intent (LOI) have been issued by the State Government to three companies for setting up of solar power projects of aggregate capacity 300 MW based on Build-Own-Operate-maintain (B-O-O-M) basis. Government of Uttar Pradesh has also invited offers for setting up of 5-50 MW Solar power project by private developers on Build-Own-Operate-Maintain (B-O-O-M) basis. Two partially grid connected Solar Photovoltaic (SPV) Power Plants of 100 KW capacity each have already been set up in Uttar Pradesh with financial support by the Ministry of Non-Conventional Energy Sources.

#### Monsoon Trends

1640. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether his attention has been invited to the news-item "Monsoon Plays Hide and Seek" appearing in the 'Economic Times', New Delhi, July 3, 1996; and

(b) if so, the Monsoon Trends predicted by the Meteorologists, as per latest information available with his Ministry?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) The India Meteorological Department has predicted a normal monsoon in the country in 1996, normal being defined as within  $\pm 10\%$  of the long period average value for the country as a whole for the period from June to September.

The present rainfall trend is towards a normal monsoon as per the long range forecast of the India Meteorological Department.

#### Privatisation of Oil Fields

1641. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have repivatised some oil and gas fields;

(b) if so, the details thereof;

(c) whether the Government propose to privacies the exploitation of some gas and oil fields;

(d) if so, the details of the proposals of the Government in that regard; and

(e) the policy of the Government on the privatisation of oil/gas fields?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b). Government of India so far approved the award of contract for exploration/development of the following blocks/fields under production sharing arrangement with private participation.

#### Exploration blocks

|               |                                  |
|---------------|----------------------------------|
| 1. GN-ON-90/3 | Pranhita Godavari onshore basin. |
| 2. KG-OS-90/1 | Krishna Godavari offshore basin. |
| 3. GK-ON-90/2 | Gujarat Kutch onshore basin.     |
| 4. RJ-ON-90/1 | Rajasthan onshore basin.         |
| 5. CY-OS-90/1 | Cauvery offshore basin           |
| 6. RJ-ON-90/4 | Rajasthan onshore basin.         |
| 7. RJ-ON-90/5 | Rajasthan onshore basin.         |
| 8. BB-OS/5    | Bombay offshore basin.           |
| 9. CY-OS/2    | Cauvery offshore basin.          |
| 10. KG-OS/6   | Krishna Godavari offshore basin. |
| 11. GK-OS/5   | Gujarat Kutch offshore basin.    |
| 12. CB-OS/1   | Cambay offshore.                 |

|             |                    |
|-------------|--------------------|
| 13. CB-ON/7 | Cambay onshore.    |
| 14. CB-ON/2 | Cambay onshore.    |
| 15. RJ-ON/6 | Rajasthan onshore. |
| 16. CB-OS/2 | Cambay offshore.   |

#### Discovered oil & gas fields

|                    |                    |
|--------------------|--------------------|
| Hazira             | Gujarat            |
| Cambay             | -do-               |
| Bhandut            | -do-               |
| Matar              | -do-               |
| Sabarmati          | -do-               |
| Indrora            | -do-               |
| Bakrol             | -do-               |
| Lohar              | -do-               |
| Dholka             | -do-               |
| Wavel              | -do-               |
| Baola              | -do-               |
| Asjol              | -do-               |
| PY-1               | Cauvery offshore   |
| Mid & South Tapti  | Bombay             |
| Panna              | -do-               |
| Mukta              | -do-               |
| Ravva              | Krishna-Godavari.  |
| Kharsang           | Arunachal Pradesh. |
| Ratna and R-series | Bombay offshore.   |

(c) and (d). Bids have also been received for 36 exploration blocks under the 7th, 8th and joint venture bidding rounds as well as for 16 small sized and 6 medium size discovered fields.

(e) The reasons for offering these balocks/fields for private participation include :

- i. To supplement the Oil exploration activities of ONGC/OIL.
- ii. Marginal economics of some of the fields.
- iii. Low rerves of the small fields offered.
- iv. To augment total investment in exploration and development.
- v. To help augment the oil/gas production by way of quickly putting these fields on production.
- vi. For the application of enhanced oil recovery processes.
- vii. To induct the latest managerial and technological parctices.

#### CAPART

1642. SHRI RAMCHANDRA VEERAPPA : Will the Minister of RURAL AREAS AND EMPLOMENT be pleased to state :

(a) whether the funds from CAPART are being